

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 158 OF 2024**

IN THE MATTER OF:

News Item titled “Soil dumping: Umiam river cries for help” appearing in the shillontimes.com dated 26.05.2024.

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Filed on: 16.12.2025
New Delhi

Filed by

Enatoli

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 158/2024

IN THE MATTER OF:-

News Item titled "*Soil dumping: Umiam river cries for help*" appearing in the shillongtimes.com dated 26.05.2024

**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 –
MEGHALAYA STATE POLLUTION CONTROL BOARD
(MSPCB) IN COMPLIANCE OF ORDER DATED 10.10.2025**

MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

I, **Dr. George Hagi Chyrmang**, s/o (L) D. Kyndiah, aged about 44 years, having office at Lumpyngngad, Shillong, Meghalaya, 793019, do hereby solemnly affirm and declare as under :-

1. That I am presently posted as the Member Secretary of the Meghalaya State Pollution Control Board (MSPCB), and as such in my official capacity, I am well conversant with the facts and records of the case and hence competent and authorized to swear this affidavit on behalf of MSPCB, hereinafter referred to as the 'Board'.
2. The Board is filing this instant Affidavit to place on record the inspection report as directed by this Hon'ble Tribunal on 10.10.2025.



39
Subsidiary No. 157/2025
Date:

3. The report observes that the previously noticed dumping of soil and boulders along the stream has been completely removed. That the existing retaining walls remain intact and the additional retaining walls are under construction at strategic locations along the stream to prevent soil erosion and debris slide into the watercourse. It has been noted that the new retaining walls are being built with reinforced concrete and stone masonry which appears adequate for slope stabilization.

(A copy of inspection report is marked and annexed as Annexure R/1.)

4. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.

Date: 15.12.2025

Place: Shillong

Identified by:-

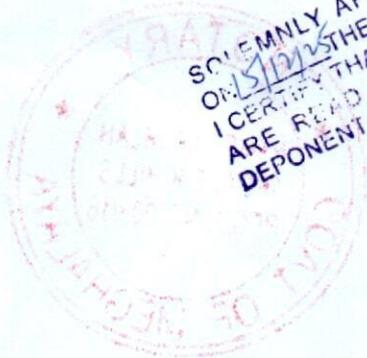
Miss. P. S. Barsh

Barsh
(Advocate)



[Signature]
DEPONENT
MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

SOLEMNLY AFFIRMED BEFORE ME THIS DAY
ON: 15/12/25 THE DEPONENT IS IDENTIFIED BY *P.S. Barsh*
I CERTIFY THAT THE CONTENTS OF THE AFFIDAVIT
ARE READ ORDER AND EXPLAINED TO THE
DEPONENT WHO VERIFIED THE SAME BEFORE ME
J.F. Blah
NOTARY
East Khasi Hills District
Government of Meghalaya



VERIFICATION

I, **Dr. George Hagi Chyrmang**, aged about 44 years, serving as Member Secretary, Meghalaya State Pollution Control Board (MSPCB), Respondent No. 1, having office at Lumpyngngad, Shillong, Meghalaya, 793019, do hereby state that I have submitted this Affidavit on solemn affirmation and oath. I have verified that the facts are true to the best of my personal knowledge and belief. I have not suppressed any material fact known to me and relevant to this matter.

Date: *15.12.2025*

Place: *Shillong*

Identified by:-

Miss P. S. Bareh

[Signature]
(Advocate)



[Signature]
DEPONENT
MEMBER SECRETARY
Meghalaya State Pollution Control Board
Shillong

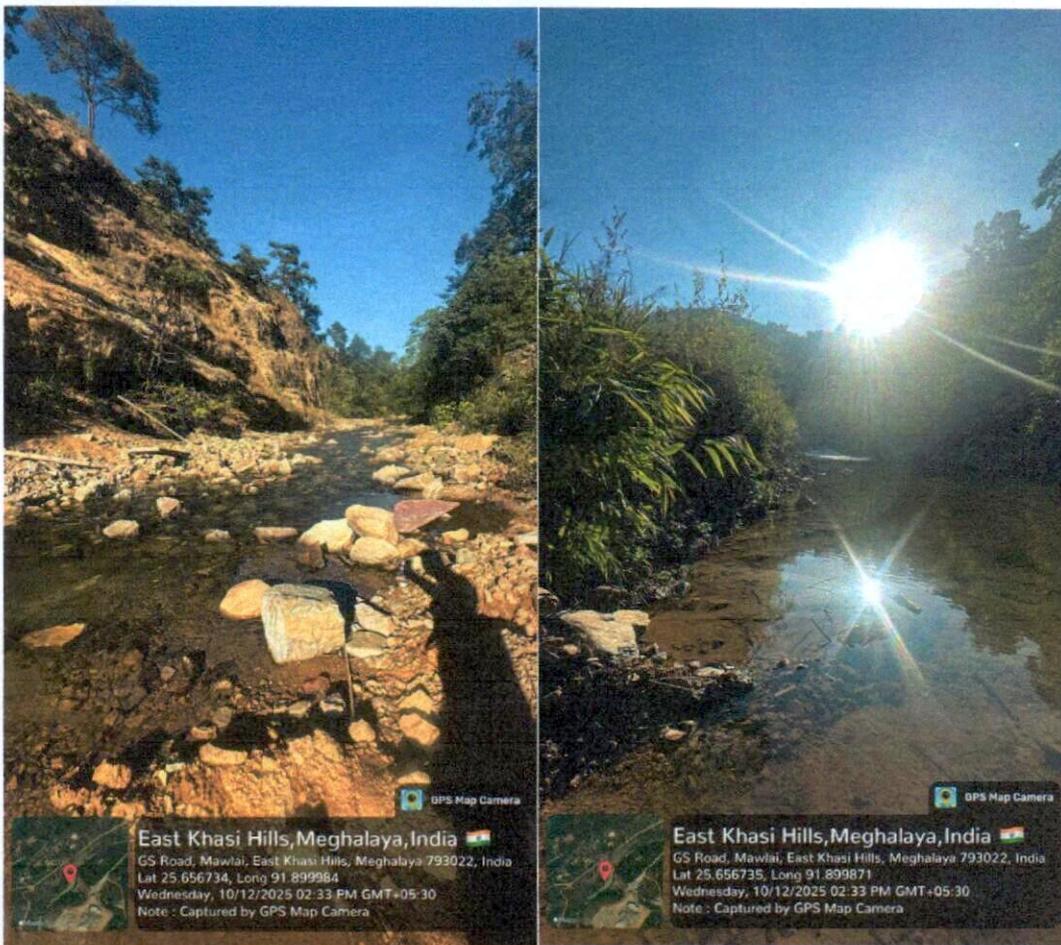
MEGHALAYA STATE POLLUTION CONTROL BOARD, SHILLONG

INSPECTION REPORT

Pursuant to the observations recorded during the inspection on 27th May 2024, a follow-up inspection was conducted on 10th December 2025 by Shri M S Tiewsoh, Environmental Engineer to assess the remedial measures undertaken at M/s Oriental Star Luxury Resort construction site adjacent to Wah Lwu stream.

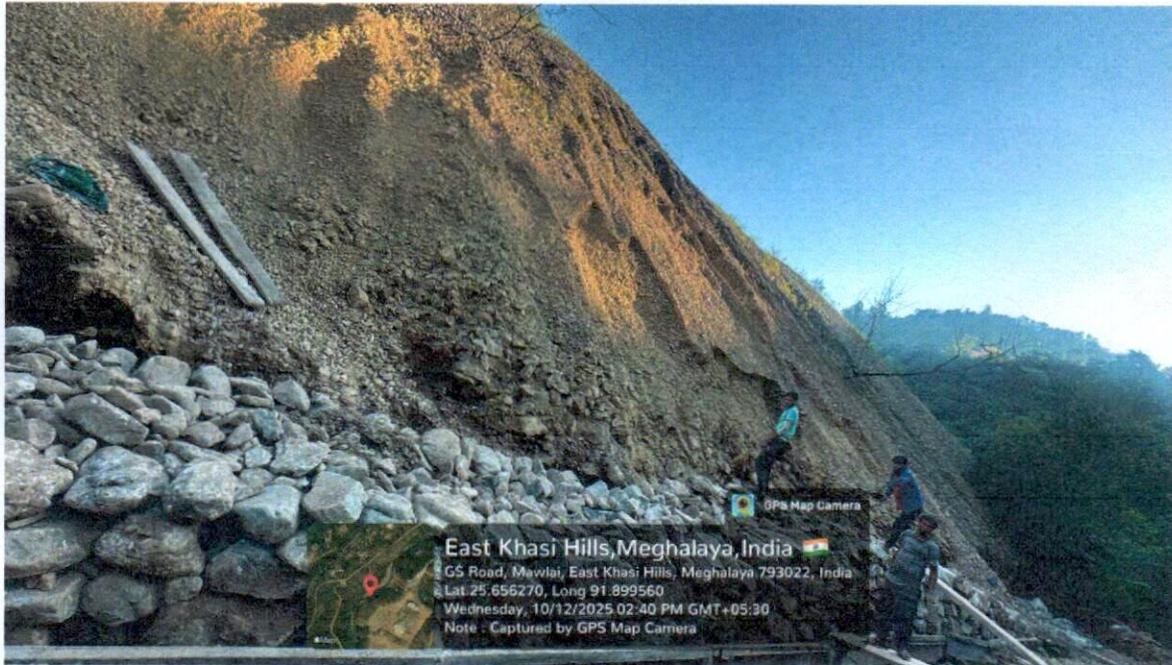
Status of Dumped Material

- **Positive Finding:** The previously noted dumping of soil and boulders along the stream stretch has been **completely removed**. The stream bank now appears clear of construction debris and earthen overburden.



Retaining Walls

- The existing retaining wall at GPS 25°39'23.82"N 91°54'0.37"E remains intact.
- **Additional retaining walls are under construction** at strategic locations along the stream stretch to prevent soil erosion and debris slide into the watercourse.
- The new retaining walls are being built with reinforced concrete and stone masonry, which appears adequate for slope stabilization.



Overall Erosion and Sediment Control

- The site now shows improved compliance with soil conservation norms.
- The removal of dumped material has reduced immediate siltation risk to Wah Lwu stream.
- The ongoing construction of additional retaining walls is a proactive measure to safeguard the stream during rainfall.


M S Tiewsoh, EE



amit singh <semasingh.office@gmail.com>

OA/158/2024/EZ (Earlier O.A. No. 731/2024/PB) News Item titled "Soil dumping: Umiam river cries for help" appearing in thehillongtimes.com dated 26.05.2024

1 message

amit singh <semasingh.office@gmail.com>

Tue, Dec 16, 2025 at 3:44 PM

To: moef@nic.in, malika.cpcb@sapportgov.in, ngtjudicial-kolkata@gov.in

Dear Sir, /Madam

Kindly Find attached scanned copy Affidavit being e- filed on behalf of Meghalaya State Pollution Control Board, which is being served in advance copy as proof of service.

Thanking you.
Best Regards,
Ms.K.Enatoli Sema

(Clerk)
Rahul Mo. 7503630697

--
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